GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2068 (To be answered on the 9th December 2021)

EFFICACY OF UDAN SCHEME

2068. SHRI ASADUDDIN OWAISI

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether the UDAN Scheme has not met the expectation of the people;

(b) if so, the reasons therefor;

(c) whether it is a fact that most of the UDAN flights are cancelled at the last

hour resulting inconvenience to passengers;

(d) if so, the number of times helicopter services from and to Hindon base and other airports especially Udan facilities to hilly areas have been cancelled excluding weather conditions since their operation; and

(e) steps taken or being taken by the Government to ensure that private

players awarded air routes give efficient services to passengers?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- (a) & (b): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)- UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to enhance regional air connectivity from unserved and underserved airports in the country for making air travel affordable to the masses. Under RCS UDAN, 948 valid routes have been awarded across length and breadth in the country, of which, 395 Routes connecting 63 unserved and underserved airports including 6 Heliports & 2 water aerodromes have been operationalized. 1,55,776 RCS flights and 80.12 lakhs passengers have flown under the scheme as on 14.11.2021.
- (c): Most of the UDAN flights are operating at Visual Flight Rules (VFR) airports where minimum 5 Km visibility is required for operations as per extant rules and regulations. Thus, the Selected Airline Operator (SAO) cannot operate UDAN flight in case, visibility is less than 5 Km considering the safety aspects.

- (d): So far, no helicopter route connecting Hindon to other airport has been awarded under UDAN. No cancellation of helicopter operation from Hindon to other airports has taken place under UDAN.
- (e): RCS UDAN is a market driven scheme. Interested airlines based on their assessment of demand on particular routes submit their proposals at the time of bidding under RCS UDAN. Under UDAN scheme, airlines eligibility criteria states that the operator should have Schedule Operator Permit (SOP) / Schedule Commuter Operator (SCO) permit to operate the routes awarded under the Scheme and should ensure efficient operations of the UDAN flights. Moreover, UDAN scheme is reviewed in consultation with stakeholders including SAO periodically and necessary course corrections, if required, are carried out.